COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY, NEW DELHI (Appellate Jurisdiction)

APPEAL NO. 267 OF 2016 & IA NO. 562 OF 2016

Dated: 29th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

GRIDCO Ltd. ... Appellant(s)

Vs.

M/s. Bhushan Power & Steel Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. R.K. Mehta

Ms. Himanshi Andley

Mr. Elangbam Premjit Singh

Counsel for the Respondent(s) : Mr. Rajiv Yadav for R-1

Mr. R.B.Sharma for R.2

ORDER

Learned counsel for the Appellant seeks four weeks time to file rejoinder. He may file the same on or before 27.06.2017 after serving copy on the other side.

List the matter on <u>22.08.2017.</u>

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt